

1	2	3	4	5
1989				
Jan.-March	11,700	12,610	10,985	12,060
April-June ;	12,715	12,610	11,910	12,060
July-Sept	21,965	13,610	12,145	13,060
Oct.-Dec.	11,715	15,750	10,845	13,200
1990				
Jan.-March	11,170	15,070	10,295	14,520
April-June	11,070	14,970	10,195	14,420
July-Sept	11,510	15,820	10,635	15,270
Oct-Dec.	11,800	16,690	10,925	16,050
1991				
Jan.-March	12,260	18,145 (56 GSM) 17,645 (60 GSM)	11,335	17,095
April-June	13,000	18,735 (60 GSM)	12,050	18,185
		19,235 (56 GSM)		
July 1 July 31, 1991				
	16,000	23,300 (60 GSM) 23,800 (56 GSM)	14,800	22,750

कागज के उत्पादन में कमी

396. श्री रणजीत सिंह: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 11 जून, 1991 के "फाइनेन्शियल एक्स-प्रेस" में "रुपीज 450 करोड़ का टैफाल इन पेपर अउटपुट ल इवली" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि आयात पर हाल ही में लगाये गये

प्रतिबन्धों से देश में कागज की आपूर्ति और कागज उद्योग भी प्रभावित होगा;

(ग) यदि हां, तो क्या सरकार ने कागज उद्योग को मदद के लिए कोई ठोस उपाय लिये हैं; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

उद्योग मंत्रालय में राज्य मंत्री (श्री पी० जे० कुरियन): (क) जी, हां।

(ख) से (घ) सरकार कागज उद्योग के सभी क्षेत्रों के सामने आने वाली

समस्याओं पर निरंतर निगरान रखती है।
उद्योग के स्वास्थ्य के लिए उपाय करना
एक निरंतर प्रक्रिया है।

**Concessions on customs duties on
various drugs**

397. SHRIMATI SATYA BAHIN:
Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have recommended concessions on customs duties on various penultimates, intermediates and bulk drugs after His announcement of Drug policy, 1986;

(b) Whether it is also a fact that neither the benefit has gone to public nor any growth has been effected in their production; and

(c) what are the names of drugs where prices have come down after concessions and what are the names of drugs where production has increased and import declined/stopped?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) Yes Sir.

(b) The purpose of giving customs duty concessions on intermediates and bulk drugs is to encourage the manufacture of bulk drugs from more basic stages as also to ensure the availability of medicines in abundant quantity at reasonable prices to the consumers.

(c) Price of Doxycycline has been reduced from Rs 5456/- per kg. to Rs. 4968/- per kg. w.e.f. 9-8-1990. There is no reduction on the price of Chloramphenicol even after customs duty reduction due to increase in the international price of L-base. Impact of custom duty concessions on production of drugs and pharmaceuticals is not being monitored

Liabilities assessed against M/s. Glaxo.

399. SHRIMATI SATYA BAHIN:
Will the PRIME MINISTER be pleased to state:

(a) what are the basis on which tentative liability of Rs. 74 crores have been assessed against M/s. Glaxo against the earlier liability of Rs. 37 Crores;

(b) what are the details and basis of liability of 37 crores and upto what period this liability was assessed;

(c) what is the period upto which liability is to be assessed and upto what period, the tentative liability has been assessed;

(d) what was the price of Betamethasone and its salts taken in assessing the liability?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) to (d) The original calculations of Rs. 37 crores made by the Deptt was based on the revised prices of the bulk drugs (Betamethasone and its salts) notified by the Government in January, 1989 on the recommendation of the Price Review Committee. On further review, however, the tentative liability of the Company, for the period upto 25-8-87. both for bulk drugs and formulations went up to Rs 71.78 crores. The company has filed a Writ Petition in the Delhi High Court and the matter is, therefore, sub-judice. The case is being contested by the Government.

Communication of assessment of liability to the companies

399. SHRIMATI SATYA BAHIN:
Will the PRIME MINISTER be pleased to refer to the answer to Starred Question No. 104 given in Rajya Sabha on 4th March, 1991 and state:

(a) when was the amount of Rs. 77.80 crores assessed in favour of I Hoechst and Rs. 71.78 crores against Glaxo communicated to each;